NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.96/(MAH)/2013 CA No. 75/2016

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.12.2016

NAME OF THE PARTIES: Mr. Rahul Tambe

V/s. M/s. Poona Kadabakuti Karkhandar Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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ORDER

C.P. No. 96/397, 398/CLB/MB/2013

Dated: 07.12.2016

Ld. Counsel for both sides present.

At the request of both the sides, list this matter for final hearing on 5^{th} January, 2017.

B.S.V. PRAKAŠH KUMAR Member (Judicial)

sd/-

V. NALLASENAPATHY Member (Technical)